

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

71/241-242/ND/2019

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.06.2019**


**NAME OF THE COMPANY: M/s Anjali Bhardwaj & Ors. V/s. M/s. Magpic  
Realtech Pvt. Ltd. & Ors.**

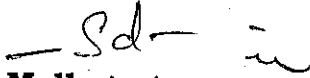
**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	<b>None</b>		
	<b>For the Respondent:</b>	<b>Mr. Apoor Agarwal, Mr. B. R. Sharma, Advocates</b>		

**ORDER**

No time left. Renotify this case on 11<sup>th</sup> July, 2019.

  
**(V. K. Subburaj)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**